### [Translation]

#### Amount Spent on Development of Railway During Sixth Plan

1520. SHRI RAJ KUMAR RAI : Will the Minister of RAILWAYS be pleased to state the total amount spent on the development of railways in Uttar Pradesh during the Sixth Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS SHRI MADHAVRAO SCINDIA) : Railway accounts are not maintained State-wise, but Railway wise, Division wise and projects wise, many of which cut across State borders. However, amount spent on projects of development of railways in Uttar Pradesh during Sixth five year plan was approximately Rs. 183 crores.

[English]

#### Subsidy to Calcutta Port Trust

1521. SHRI M. RAGHUMA REDDY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) Whether Government are paying subsidy to Calcutta Port Trust; and

(b) if so, the amount of annual subsidy paid to Calcutta Port Trust during the last three years?

THE MINISTER OF STATE FOR SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a). Payment of 90% of the expenditure incurred on works items directly related to river dredging and maintenance in the Hooghly and maintenance dredging in the shipping channel leading to Haldia had been sanctioned upto end of 1984-85.

### (b) The details are as under :

Years	Amount Paid (Rupees in crores)	
1982-83	15.50	
1983-84	30.00	
1984-85	21.50	

Protocol Signed by India and Soviet Union for Medical Services and Public Health

1522. SHRI M. RAGHUMA REDDY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is fact that Government of India have signed a protocol with Soviet Union for Co-operation in the new areas of medical services and public Health;

(b) whether Government are intending to enter into such agreements with other countries also; and

(c) if so, names of countries with whom such agreements are being signed have been signed and details of new areas being explored?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARA-NAND): (a) India and U.S.S.R. signed a Protocol in New Delhi in February, 1985, to develop cooperation in certain new areas besides cooperation in areas identified earlier.

(b) and (c) Yes. India has already signed plan of co-operation with Hungary, Poland and Mongolia and likely areas for cooperation with France, Bulgaria and Czechoslovakia are in the process of identification.

#### Overbridge at Ambarnath Railway Station

1523. SHRI S. G. GHOLAP: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal for construction of over bridge at Ambarnath Railway Station for road traffic;

(b) if so, the progress so far made in this regard; and

(c) whether it is a fact that there is no indicator at Ambarnath and Ulasnagar Stations and also there is no shed over platform?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir. (b) General lay-out plan for this work has been approved. The contract for execution of the Railways' portion of work on the bridge proper has been finalized.

(c) Wooden indicators have been provided at conspicuous places at Ambernath and Ulhasnagar Stations. At Ulhasnagar station the work of provision of electric indicator has been sanctioned.

The sheds over platforms available at these two stations are :---

## AMBERNATH

Island Dn platform

No. 1 : 2		= 98 X 11 to 7 m.
UP platform No.	3	=45m X 6.80 m.

## ULHASNAGAR

UP platform	=154m, X 6m.
Dn platform	=69m. X 6m.

# Flooding of West Bengal Areas due to Bangladesh Dam

1524. SHRI R. P. DAS: Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government are aware that the construction of an embankment by the Bangladesh Government along the Kodla river which runs along the Indo-Bangladesh border will cause flooding in large area of Bongaon sub-division of 24 Parganas of West Bengal ; ard

(b) if so, steps taken by Government in this regard to save this area ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARA-NAND) : (a) and (b) It has been reported by the Government of West Bengal that Bangladesh authorities are constructing an embankment across the Kodla river along the Indo-Bangladesh border and that this will result in inundation of vast areas of agricultural land in Bongaon sub-division of 24-Parganas district. The District Magistrate, 24-Parganas has already addressed the Deputy Commissioner, Jessore (Bangladesh) requesting him to take steps immediately to

## Delay in Delivery of Three Ships by Hindustan Shipyard Limited

1525. SHRI S.M. BHATTAM : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether due to faulty design of Hatch covers etc., by the Hindustan Shipyard Limited, Visakhapatnam, and faulty construction, the delivery of three ships with shipyard numbers VC 171014, 171015 and VC 171016 (M. V. State of Orissa) have been delayed;

(b) If so, the duration of delay caused thereby in respect of each of the above vessels and the amount locked-up capital due to such delays in deliveries; and

(c) whether Government have fixed the responsibility for such delayed deliveries ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI Z.R. ANSARI) : (a) and (b) There has been no defect in design of Hatch covers or faulty construction in three ships with shipyard's numbers VC 171014, 171015 Delay in the delivery of these and 171016. ships has arisen on account of late receipts of hatch covers and other equipment, ranging from 16 months to 35 months, ordered on Indian firms and consequent disruption in the Shipyard's construction programme. In certain cases, the owners have revised their requirements and specifications of hatch covers at a late stage which has, therefore, resulted in delays in deliveries.

(c) Question does not arise, in view of (a) and (b) above.

# Off-Loading of Ship Construction Jobs by Hindustan Shipyard Ltd.

1526. SHRI S. M. BHATTAM : Will the Minister of SHIPPING AND TRANSPORT be pleased to state ;